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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/42/2016  
NAME OF THE PETITIONER(S) : G. Sethuraman  
NAME OF THE RESPONDENT(S) : Spinco Special Instruments Consortium Pvt. Ltd & 3 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	K. howthamkumar	Counsel for Respondents 2 & 3	
2.	G. POONKUNRAN	counsel for the Petitioner	

**ORDER**

Counsels representing both the parties are present. Heard both the counsels. Order is reserved.

-sf-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sf-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc